

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3955
ANSWERED ON:23.08.2005
US INDIA`S HUMAN RIGHTS ENFORCEMENT
Rao Shri Sambasiva Rayapati

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the US`s Human Rights Enforcement Record for India has been poor and needed improvement;
- (b) if so, the main points of the report;
- (c) whether the Government has examined the report; and
- (d) if so, the extent to which India has accepted the remarks made in the report and action taken in respect of point of disagreement?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a)to(d): The US State Department has brought out a report on the situation of human rights entitled `Country Reports on Human Rights Practices` for the year 2005. The section on India, while acknowledging India`s democratic credentials and strength of its democratic institutions, has also documented the incidents of alleged human rights violations, alongwith remedial measures wherever taken by the Executive/the Judiciary or other Tribunals/Commissions.

It is not the policy of the Government of India to respond or react to such reports. With a thriving democracy, independent judiciary, free media, vocal civil society and commissions at the national and state level to protection human rights, India has adequate institutional mechanisms to ensure that human rights of its citizens are protected.